292

Progress of slum rehabilitation project

1239. SHRI SALIM ANSARI:

SHRI JAI PRAKASH NARAYAN SINGH:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Delhi Development Authority (DDA) had auctioned11.8 acres of land in 2006 in Tehkhand, South Delhi for an on-site slum rehabilitation project;
 - (b) if so, the progress made so far of the above project; and
- (c) whether slum dwellers have since been rehabilitated and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Yes Sir, DDA has allotted by way of Auction land measuring 14.3 hect. at Tehkhand to rehabilitate the Jhuggi Dwellers of the area through private participation. As per scheme, 3500 EWS Houses for Slum Dwellers and 750 Houses for free sale by Developers were to be constructed. The possession of 11.70 Hect. land (excluding the JJ Cluster measuring 2.6 Hect.) was handed over to the developer on 04.12.2006

(b) and (c) The Construction of the project could not be started by the Developer due to non-receipt of NOC from the Forest and Environmental Department/Pollution Control Board. At present the matter is sub-judice before the Hon'ble Supreme Court of India.

Class-C cities under JNNURM

1240. SHRI MANSUKH L. MANDAVIYA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) how many cities in 'Class-C' are included under the flagship scheme Jawaharlal Nehru National Urban Renewal Mission (JNNURM);
- (b) how many cities in 'Class-C of Gujarat are included under the JNNURM scheme;